

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO- 664
ANSWERED ON- 08/02/2023

SURVEY ON OUT OF SCHOOL CHILDREN

664 SHRI BIKASH RANJAN BHATTACHARYYA:

SHRI A. A. RAHIM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has undertaken any survey on the out of school children in the last two years;
- (b) if so, the number of children, in the age of 6-14 and 14-18 who are out of school as per the survey, the gender-wise and State-wise data thereof; and
- (c) whether Government has undertaken steps to bring back these children to school, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (c): Education is in the Concurrent List of the Constitution and majority of the schools fall under the domain of the respective State/UT Government - the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme provides support for the implementation of the RTE Act and has now been aligned with the recommendations of the National Education Policy (NEP) 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the scheme, financial assistance is provided to States and UTs for undertaking various activities to reduce number of Out of School Children (OoSC) including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential

as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

The financial assistance is based on the annual plans prepared by the States and UTs as per their requirements/ priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme and physical and financial progress of the State for the interventions approved earlier.

Also, this Department has developed an online module for compiling the data of Out of School Children (OoSC) identified by each State/UT and their mapping with Special Training Centres (STC) on the PRABANDH Portal. As per the information uploaded by the concerned State/UT on the PRABANDH portal (2022-23), the number of OoSC children at Elementary level and Secondary level is 9,30,531 (as detailed in Annexure-I) and 3,22,488 (as detailed in Annexure-II) respectively. The concerned State/UT validates the child wise information of the identified OoSC and STC uploaded by the concerned Block Resource Centre of the State for monitoring the progress of mainstreaming of OoSC.

Further, since 2021-22, financial assistance upto ₹ 2000 per annum is being provided for supporting OoSC of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 664 TO BE ANSWERED ON 8TH FEBRUARY, 2023 ASKED BY HON'BLE MPS SHRI BIKASH RANJAN BHATTACHARYYA AND SHRI A. A. RAHIM REGARDING SURVEY ON OUT OF SCHOOL CHILDREN

Number of OoSC children at Elementary level

Sl. No	State Name	Total No. of OoSC	Boys	Girls	Transgender
1	Andaman and Nicobar Islands	562	332	230	0
2	Andhra Pradesh	18999	11356	7643	0
3	Arunachal Pradesh	193	91	102	0
4	Assam	80739	50258	30480	1
5	Bihar	134252	74881	59354	17
6	Chandigarh	4271	2252	2019	0
7	Chhattisgarh	13185	7414	5771	0
8	Dadra and Nagar Haveli	232	121	111	0
9	Delhi	15148	7930	7217	1
10	Dnd - Dnh	202	109	93	0
11	Goa	252	133	119	0
12	Gujarat	106885	44751	62125	9
13	Haryana	22841	11986	10854	1
14	Himachal Pradesh	1571	823	748	0
15	Jammu and Kashmir	3232	1655	1577	0
16	Jharkhand	6641	3467	3174	0
17	Karnataka	5945	3145	2800	0
18	Kerala	2758	1556	1202	0
19	Lakshadweep	2	2	0	0
20	Madhya Pradesh	18678	10921	7756	1
21	Maharashtra	15707	8478	7229	0
22	Manipur	4226	2206	2020	0
23	Meghalaya	5178	3173	2005	0
24	Mizoram	1887	934	953	0
25	Nagaland	690	432	258	0
26	Odisha	14721	7474	7247	0
27	Puducherry	42	22	20	0
28	Punjab	2327	1232	1095	0
29	Rajasthan	16275	8552	7722	1
30	Sikkim	74	46	28	0
31	Tamil Nadu	20352	10953	9398	1
32	Telangana	4556	2451	2105	0
33	Tripura	777	424	353	0
34	Uttar Pradesh	396655	216789	179866	0
35	Uttarakhand	3955	2177	1778	0
36	West Bengal	6521	4245	2276	0
	Total	930531	502771	427728	32
Source: PRABANDH Portal					

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 664 TO BE ANSWERED ON 8TH FEBRUARY, 2023 ASKED BY HON'BLE MPs SHRI BIKASH RANJAN BHATTACHARYYA AND SHRI A. A. RAHIM REGARDING SURVEY ON OUT OF SCHOOL CHILDREN

Number of OoSC children at Secondary level

Sl. No	State Name	Total No. of OoSC	Boys	Girls	Transgender
1	Andaman and Nicobar Islands	941	589	352	0
2	Andhra Pradesh	20443	14551	5892	0
3	Assam	48795	32985	15810	0
4	Bihar	0	0	0	0
5	Chandigarh	82	53	29	0
6	Chhattisgarh	34395	21031	13362	2
7	Dadra and Nagar Haveli	410	227	183	0
8	Delhi	0	0	0	0
9	Gujarat	36522	15868	20653	1
10	Haryana	6044	3393	2651	0
11	Himachal Pradesh	0	0	0	0
12	Jammu and Kashmir	0	0	0	0
13	Jharkhand	132	80	52	0
14	Karnataka	169	101	68	0
15	Kerala	676	410	266	0
16	Madhya Pradesh	84788	49874	34909	5
17	Maharashtra	498	235	263	0
18	Manipur	0	0	0	0
19	Meghalaya	1342	886	456	0
20	Mizoram	3159	2036	1123	0
21	Nagaland	234	152	82	0
22	Odisha	54634	30515	24117	2
23	Punjab	3221	1960	1260	1
24	Rajasthan	2301	2258	43	0
25	Sikkim	0	0	0	0
26	Tamil Nadu	0	0	0	0
27	Telangana	1973	1196	777	0
28	Tripura	0	0	0	0
29	Uttar Pradesh	0	0	0	0
30	Uttarakhand	0	0	0	0
31	West Bengal	21729	15950	5778	1
	TOTAL	322488	194350	128126	12
Source: PRABANDH Portal					
